

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT)(Insolvency) No. 1107 of 2019**

**IN THE MATTER OF:**

**Gourav Kishor Shinde**

**...Appellant**

**Vs**

**Uday Yashwant Nayak & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Sourabh Kalia, Ms. Syheena Taqui and Ms. Bina Gupta, Advocates**

**For Respondents: Ms. Udit Singh, Advocate for Respondent No. 1  
Ms. Sowmya Saikumar, Advocate for Respondent No. 2.**

**ORDER**

**22.01.2020** Heard learned Counsel for both the sides. Parties may file their respective brief Written Submissions, not more than three pages by 28.01.2020. **Reserved for judgment.**

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Md*